

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

50. C.P. C.P. 441/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.10.2018**

NAME OF THE PARTIES: 3i InfoTech Ltd.

SECTION 441,227OF THE COMPANIES ACT, 2013

ORDER

It is submitted by the Professional appearing for the Petitioner that even though the report of ROC is filed, the same is not traceable. ROC is directed to submit one more copy of the report of the ROC to this Tribunal before the next date of hearing.

List this matter on 11.10.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)